

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 08-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/942(CHE)2023

PETITION NUMBER : CP(IB)/152(CHE)2021

**NAME OF THE APPLICANT : Rakesh Bothra (RP) of
M/s. Vrone Energy Pvt Ltd**

**NAME OF THE RESPONDENT(S) : Krishnamurthy Manoharan (Erstwhile
Director) of M/s. Vrone Energy Pvt Ltd &
3 Others**

UNDER SECTION : Sec 14 r/w Sec 60(5)(a) of IBC, 2016

ORDER

Ld. Counsel Mr. Bhagavath Krishnan for the Applicant. Ld. Counsel Mr. Surya Teja Nalla for R4. Ld. Counsel Mr. Dev Eshwar for R1 and R3.

In this case the pleadings are complete and the Counsel for R4 stated that the senior Counsel is not available and sought short adjournment.

List the Application for hearing on **11.06.2024**.

-Sd-

**RAVICHANDRAN RAMASAMY
Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**

phk